

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26330/2014

(Arising out of impugned final judgment and order dated 16-05-2014 in LPA No. 203/2013 16-05-2014 in CWP No. 18845/2010 passed by the High Court Of Punjab & Haryana At Chandigarh)

SURAT SINGH

Petitioner(s)

VERSUS

HARYANA BREWERIES LTD

Respondent(s)

(IA No.52216/2023)

Date : 02-08-2023 This matter was mentioned today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDALFor Petitioner(s) Mr. D.P. Chaturvedi, Adv. (mentioned by)
Mr. Tarun Thakur, Adv.
Mr. Vibhav Chaturvedi, Adv.
Ms. Anuradha Mutatkar, AOR

For Respondent(s) Mr. Ashok Mathur, AOR

UPON being mentioned the court made the following
O R D E RIA No.52216/2023 in SLP (C) No.26330/2014

List in the last week of September, 2023.

(Geeta Ahuja)
Assistant Registrar-cum-PS(Nand Kishor)
Court Master (NSH)